

collected and will be laid on the Table of the House.

[*Translation*]

### Dual Price Policy on Fertilizers

1558. KUMARI UMA BHARTI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to modify the dual price policy on fertilizers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c). No such decision has been taken so far. However, the Scheme is being reviewed.

### Impact of Fish Production on Economy

1559. KUMARI UMA BHARTI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have conducted any study to assess the fish production on the economy;

(b) if so, the outcome thereof; and

(c) the steps taken/proposed to be taken to increase the production of fish?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). No impact assessment study, as such, has been conducted. However, a number of sectoral/micro level studies on various aspects such as Present constraints and future prospects in fisheries, evaluation of Fish Farmers Development Agencies

programme, fisheries cooperatives in India, fishing harbour projects etc. have been conducted which also cover impact of fisheries development on the Indian economy.

(c) Steps taken to increase fish production include, stepping up area under culture and productivity under the Fish Farmers Development Agency Scheme from 2.7 lakh hectares to 4.0 lakh hectares and 1895 Kg/hect/annum to 2500 Kg/hect/annum by 1996-97 respectively encouraging construction of new ponds and use of areators and fish feeds in aquaculture, motorisation of traditional craft, introduction of off shore pelagic fishing craft, reduction of post harvest losses through infrastructural facilities at the fishing harbours and landing centres, establishing ice plants, cold storages and retail marketing facilities in inland sector etc.

[*English*]

### Fish Landing Centre at Surje Kote

1560. SHRI SUDHIR SAWANT: Will the Minister of AGRICULTURE be pleased to state:

(a) the progress made so far in the construction of fish landing centre at Surje Kote in Maharashtra;

(b) whether the Government of Maharashtra has submitted techno-economic report on development of Anandwadi project in Sindhudurg district of Maharashtra;

(c) if so, the details thereof; and

(d) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The Fish Landing Centre at Surje Kote was sanctioned by Government of India in March 1990 at an estimated cost of Rs. 30.00 lakhs.

The State Government of Maharashtra submitted a revised cost estimate for Rs. 51.00 lakhs in the same month. On examination of the proposal, the Central Institute of Coastal Engineering for Fisheries (CICEF), Bangalore, requested the State Government in June, 1990 for furnishing clarifications on some important points which are yet to be received.

(b) Yes, Sir.

(c) and (d). After scrutiny of the project report, the State Government was requested in January, 1992 to revise and update the same in the light of modifications suggested as also to obtain clearance from the Ministry of Environment and Forests under the Environment (Protection) Act, 1986.

#### **Selection of Ex-Servicemen In Para-Military Forces**

1561. SHRISUDHIR SAWANT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any preference is given to ex-servicemen in recruitment to the various posts in the para-military forces;

(b) if so, the number of ex-servicemen selected in various forces during 1990; force-wise;

(c) whether there is any proposal to recruit trained soldiers from the younger age group in these forces; and

(d) if so, the age limit for induction of ex-servicemen into these forces?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) According to the orders in force 10% of vacancies in the posts of the level of

Asstt. Commandant, 10% of vacancies in each of the categories of Group C posts and 20% of vacancies in each of the categories of Group D posts to be filled by direct recruitment in Para-Military Forces are reserved for ex-servicemen.

(b) the number of ex-servicemen recruited in para-Military Forces during the year 1990 is as follows-

i) CISF - 461

ii) ITBP - 48

iii) CRPF - 63

iv) BSF - 337

v) Assam Rifles - Nil

(c) There is no proposal at present to recruitment soldiers from the younger age group only. Ex-servicemen who are otherwise found eligible according to orders in forces are considered for recruitment in para-Military Force.

(d) Does not arise.

#### **Crossing the line of Actual Control by JKLF**

1562. SHRI SURENDER REDDY:  
SHRI P.C. THOMAS:  
SHRI SRIBALLAV PANI-  
GRAHI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the recent reports regarding JKLF Chief's letter to the UN Secretary General on his march across the border between India and Pakistan;